

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35785/2012

SMT.PUSPITA SAHOO Petitioner(s)

VERSUS

SR. BRANCH MANAGER,ORIENTAL INS.CO.LTD. Respondent(s)

(With office report)

Date: 08/05/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms Divya Shukla, Adv.
Mr. Vineet Bhagat,Adv.

For Respondent(s)

Mr. M.K. Dua,Adv.
Mr Goutam Bhol, Adv.
Mr. Satyendra Kumar ,Adv

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 has failed to file counter affidavit within the time granted by the Court (two chances over).

Respondent No.2 has already filed counter affidavit on record.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.

| | (M.A.SAYEED) |
| | REGISTRAR |